

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:754

ANSWERED ON:25.07.2003

LIC ACT, 1956

CHANDRA BHUSHAN SINGH;GADDE RAMAMOHAN;NVEDITA MANE

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government have any proposal to amend LIC Act, 1956;
- (b) if so, the reasons therefor;
- (c) the likely changes proposed to be carried out in the Act; and
- (d) the time by which it is likely to be finalised?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANANDRAO V. ADSUL)

(a) No, Sir.

(b) to (d) Do not arise.